

Annexure 4

Name of the corporate Debtor
Date of Commencement of CIRP
List of Creditors as on

Sheltrex Developers Private Limited
December 10, 2019

7.5.2023

Amount in
Rs

List of unsecured financial creditors (Other than Financial creditors belonging to any class of Creditors)

Sl.No	Name of the Creditor	Details of Claims received		Details of Claim admitted					Amount of contingent claims	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claims under verification	Remarks if any
		Date of receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by Guarantee	Whether related party	% of Voting share in COC					
1	Casilla Real Estates Private Limited	28.12.2019	20590000	20590000	unsecured financial creditor	No	Yes	No	No	No	0	0	No
2	Asset Care and Reconstruction Enterprise Limited	27.7.2020	1090751018	1090751018	Corporate guarantee given by CD in respect of funds to another group company	Yes	No	43.35	No	No	0	0	As per NCLT Chennai order dated 28.4.2023 in IA 520 and IA 521/ 2021
3	Catalyst Trusteeship Limited	7.3.2020	1153342322	1153342322	Corporate guarantee given by CD in respect of funds to another group company	Yes	No	45.84	No	No	0	0	As per NCLT Chennai order dated 28.4.2023 in IA 520 and IA 521/ 2021
		Total	2264683340	2264683340							0	0	